

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P. No. 1162/2016

IN THE MATTER OF:

Fashion Creators Pvt. Ltd.
v.
ROC. NCT of Delhi & Haryana

.....Petitioner

.....Respondent

SECTION : UNDER SECTION 560(6)

Order delivered on 28.08.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. B.K.V. Subrahmanyam, Advocate

For the Respondent(s) :

ORDER

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
(MEMBER TECHNICAL)

28.08.2017
Vineet